

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 432
TO BE ANSWERED ON THE 22ND JULY, 2025

FINANCIAL ASSISTANCE TO FPOs

432. SHRI P. V. MIDHUN REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of FPOs in Andhra Pradesh that have received equity grants or credit guarantees under the Centre's scheme;
- (b) the challenges observed in the implementation of these schemes in southern regions;
- (c) whether the Government plans to establish a national-level support cell for technical training and digital access for FPOs; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): As on 30th June, 2025, 224 Farmer Producer Organizations (FPOs) have received Equity Grant assistance, and 140 FPOs have been sanctioned Credit Guarantee Cover under the Central Sector Scheme for Formation and Promotion of 10,000 FPOs in Andhra Pradesh.

(b): FPOs being community-based institutions, face operational, institutional, and financial challenges in their formative business stages. To address these, the Government is implementing the Central Sector Scheme for Formation and Promotion of 10,000 FPOs with the following features:

- i. Deployment of Cluster-Based Business Organizations (CBBOs) to provide handholding support for 5 years.
- ii. Provision of up to ₹18 lakh per FPO as management cost, and Equity Grant of ₹2,000 per farmer member up to ₹15 lakh per FPO.
- iii. Credit Guarantee Facility to improve access to institutional credit.
- iv. In coordination with State Governments, facilitating the issuance of input licenses to FPOs, including for seed, fertilizer, pesticide, mandi, etc. to enable them to function as agri-business enterprises.

- v. Dedicated FPO MIS Portal for transparency and accountability.
- vi. Weekly webinars and capacity-building programs to promote market linkages, and awareness of government schemes are conducted.

(c) & (d): Under the Scheme for Formation and Promotion of 10,000 FPOs, a robust institutional framework has already been put in place, which includes:

- i. National Project Management Agency (NPMA) at the central level to coordinate and support the implementation of the scheme.
- ii. CBBOs to provide field-level capacity building, business planning, technical support, and digital facilitation to FPOs for a period of 5 years.
- iii. FPOs have been onboarded on digital platform like e-NAM (Electronic National Agriculture Market), ONDC (Open Network for Digital Commerce) and GeM (Government e-Marketplace) to provide digital market access.
- iv. LMS (Learning Management System) portal is provisioned under the said scheme to facilitates capacity building of all the stakeholders (FPOs/ CBBOS/ Farmers) through digital means.
- v. Dedicated FPO Monitoring Information System (MIS) portal for tracking FPO progress, enabling digital reporting and analytics.
